

Customs, Excise and Service Tax Appellate Tribunal
West Block-II, R. K. Puram, New Delhi-66

SINGLE MEMBER BENCH
WEEKLY DISPATCH STATEMENT
FROM 06.09.2021 TO 24.09.2021

S.NO	APPEAL NO	ORDER NO	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/VICE PRESIDENT/MEMBERS	DATE OF WHICH ORDER DISPATCHED
1	St/51067/20	Fo/51794/21	08.09.2021	16.09.2021
2-5	c/52154, 52159, 52161 & 52234/19	Fo/51797-800/21	09.09.2021	16.09.2021
6	St/50072/20	Fo/51807/21	09.09.2021	16.09.2021
7	c/50777/20	Fo/51796/21	09.09.2021	16.09.2021
8-9	e/51194-95/19	Fo/51805-806/21	09.09.2021	16.09.2021
10	St/50962/20	Fo/51802/21	09.09.2021	16.09.2021
11	e/53675/18	Fo/51803/21	09.09.2021	16.09.2021
12	St/50220/20	Fo/51795/21	09.09.2021	16.09.2021
13	St/52599/19	Fo/51810/21	14.09.2021	16.09.2021
14	e/50477/19	Fo/51811/21	14.09.2021	16.09.2021
15-17	e/51200-51201 & 51207/19	Fo/51815-81817/21	14.09.2021	17.09.2021
18-20	e/51656-51658/19	Fo/51812-51814/21	14.09.2021	17.09.2021
21	St/50783/19	Fo/51824/21	21.09.2021	24.09.2021
22	e/50937/19	Fo/51823/21	21.09.2021	24.09.2021
23	e/50114/20	Fo/51825/21	22.09.2021	24.09.2021
24	C/50082/20	Fo/51826/21	22.09.2021	24.09.2021
25	c/50154/20	Fo/51827/21	22.09.2021	24.09.2021
26	e/53357/18	Fo/51828/21	22.09.2021	24.09.2021
27	St/50086/19	Fo/51830/21	22.09.2021	24.09.2021
28	e/50664/21	Fo/51829/21	22.09.2021	24.09.2021
29	c/52280/19	Fo/51832/21	23.09.2021	28.09.2021
30	c/51646/19	Fo/51835/21	23.09.2021	28.09.2021
31	e/50062/19	Fo/51337/21	23.09.2021	28.09.2021
32	e/50061/19	Fo/51836/21	23.09.2021	28.09.2021
33-34	c/51223-51224/20	Fo/51833-51834/21	23.09.2021	28.09.2021
35	e/rom/50294/20 in e/53619/18	Mo/50084/21	14.09.2021	17.09.2021
36	e/rom/50295/20 in e/53620/18	Mo/50083/21	14.09.2021	17.09.2021
37	c/rom/50187/20 in c/51213/19	Mo/50086/21	14.09.2021	17.09.2021
38	c/roa/50179/20 in c/52776/19	Mo/50082/21	10.09.2021	17.09.2021
39	St/roa/50192/21 in st/51585/19	Mo/50098/21	21.09.2021	24.09.2021


29.9.21
Deputy Registrar
(SINGLE MEMBER APPEAL BRANCH)


29/9/21